

acquired for the purpose, went up in appeal against the amount of compensation granted to him; first to the sub-Judge of Trichur and later to the High Court. The enhanced compensation awarded by the High Court has been paid to the owner. The C.P.W.D. have prepared the plans which are now under scrutiny. The work is likely to be taken up shortly.

#### Earning of Foreign Exchange

2285. SHRI DHARAMRAO AFZALPURKAR : Will the Minister of PLANNING be pleased to state :

(a) whether Government have selected certain items for earning foreign exchange in the remaining period of the current plan to meet the foreign exchange needs ; and

(b) if so, what are those ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b). Besides, improvement in earnings of foreign exchange by Shipping and Tourism and traditional export earning commodities, increases in export earnings are mainly expected from items like engineering goods, chemical and allied Products, gems and jewellery, fish and fish preparations, iron ore, handicrafts and ready-made garments.

Appointment of Advisory Body of Experts for Standardisation of equipment for fertilizer units

2286. SHRI DHARAMRAO AFZALPURKAR : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have appointed any Advisory Body of Experts to suggest standardisation of major items of equipment required in the fertilizer units ; and

(b) if so, the constitution and terms of reference thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). In order to study and assess the progress of development of manufacture of various types of Chemical Machinery in the country and to suggest standardised capacities for various types of chemical plants, Government of India constituted in August, 1969 an

Expert Committee known as "Expert Committee for Development of Chemical Machinery Industries".

The terms of reference and constitution of the Committee are as under :—

Terms of Reference :

- (i) to determine and suggest standardised capacity for various chemical plants, wherever, possible ;
- (ii) to estimate the total cost of equipment and machinery comprising standardised plants ;
- (iii) to indicate the break-up of the required equipment and machinery into indigenous/imported categories ; and
- (iv) to suggest which of the items of equipment falling under the imported category should be taken up for urgent indigenous development.

Constitution :

1. Director General of Technical Development—Chairman.
2. Shri M. M. Vadi, S. I. A. (DGTD)—Member and Alternate Chairman.
3. Dr. A. Sestharamiah, S.I.A. (DGTD)—Member
4. Shri S. K. Sinha, Senior Industrial Adviser (DGTD)—Member
5. Shri V. N. Kasturirangao, Ministry of Petroleum and Chemicals—Member
6. Dr. R.K. Ghosh, F.C.I. Ltd., Member. Shri H.H. Jethanandani, FCI Ltd.,—Alternate Member.
7. Dr. B.V. Bhoota, Chairman Chemical Plant and Machinery Association of India—Member.
8. Dr. M. D. Parekh, Managing Director M/s. National Rayon Company Ltd.,—Member.
9. Shri Ranvir M. Khatau, Director, Associated Cement Companies Ltd.—Member.
10. Shri J. P. Mukerjee, Chief Engineer, M/s. Walchand Nagar Industries—Member.
11. Shri K. P. Aiyappan Nayar, Sales Manager (Plants) FACT Engineering and Design Organisation—Member.
12. Shri S. G. Banerjee, I. A. (DGTD)—Member Secretary.